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**Dr. NTR University Of Health Sciences Vs Nagalli Udaya Sree & Anr**

**Revision Petition No. 818 Of 2022**

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**Court:** National Consumer Disputes Redressal Commission

**Date of Decision:** Sept. 9, 2024

**Acts Referred:**

Consumer Protection Act, 1986 â€” Section 2(1)(d), 2(1)(e), 2(1)(f), 2(1)(g), 2(1)(o), 11, 12,  
21(b)#Consumer Protection Act, 2019 â€” Section 58(1)(b)#Limitation Act, 1963 â€” Section 14

**Citation:** (2024) 09 NCDRC CK 0058

**Hon'ble Judges:** Avm J. Rajendra, Avsm Vsm (Retd.),Presiding Member

**Bench:** Single Bench

**Advocate:** Y. Raja Gopala Rao, Dhuli Gopi Krishna, V. Sridhar Reddy

**Final Decision:** Disposed Of

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**Judgement**